

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018				
Court- wise pendency of Cases as on 30.11.2018				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	681	229	910
2	Sri B. Palit, ADJ., (Court No. 2), Agartala	412	202	614
3	Sri S. Sharma Roy, ADJ., (Court No. 3), Agartala	695	111	806
4	Sri Ravi Dahiya, ADJ., (Court No. 4), Agartala	590	105	695
5	Sri Sanjoy Bhattacharjee, ADJ., (Court No. 5), Agartala	130	134	264
6	Sri S. B. Datta, Judge, Family Court, Agartala	418	232	650
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	447	305	752
8	Sri Debashish Kar, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	386	34	420
9	Sri Motom Debbarma, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	416	30	446
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	118	1961	2079
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	154	2259	2413
12	Sri Shaurav Saha, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	168	1356	1524
13	Smti Chhandita Debnath, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	86	1403	1489
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	25	786	811
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	28	445	473
17	Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	23	1492	1515
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	29	1369	1398
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	28	2307	2335
Total		4834	14760	19594
Station-wise pendency of Cases as on 30.11.2018				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3969	14223	18192
Total		3969	14223	18192
2	Family Court	418	232	650
3	Addl. Judge, Family Court, Agartala	447	310	757
Grand Total		4834	14765	19599

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018				
Court- wise pendency of Cases as on 30.11.2018				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	243	119	362
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	250	152	402
3	Smti Sankari Das, Judge, Family Court, Udaipur	114	211	325
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	140	9	149
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	38	374	412
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	27	322	349
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	6	203	209
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur (Vacant), charge remains with Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	160	169
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	1	1
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	13	667	680
Total		840	2218	3058
Station-wise pendency of Cases as on 30.11.2018				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	713	1339	2052
2	Amarpur	13	668	681
Total		726	2007	2733
3	Family Court	114	211	325
Grand Total		840	2218	3058

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018				
Court- wise pendency of Cases as on 30.11.2018				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Debnath, District and Sessions Judge, Belonia	486	304	790
2	Smti Aprarjita Debbarma, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	35	13	48
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div), Belonia	24	845	869
4	Smti Hena Begam, CJ (Jr. Div)-cum-JM First Class, Belonia	198	1789	1987
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Smti Hena Begam, CJ (Jr. Div)-cum- JM First Class, Belonia	80	1024	1104
6	Sri Saikat Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom,	8	98	106
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	23	144	167
Total		854	4217	5071
Station-wise pendency of Cases as on 30.11.2018				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	823	3975	4798
2	Sabroom	31	242	273
Grand Total		854	4217	5071

Unakoti Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018****Court-wise pendency of Cases as on 30.11.2018**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Kailashahar	131	114	245
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	14	59	73
3	Sri Udit Choudhury, Judge, Family Court, Kailashahar	86	135	221
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. S.J., Kailashahar	103	4	107
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	64	695	759
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	122	602	724
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	80	519	599
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		600	2128	2728

Station-wise pendency of Cases as on 30.11.2018

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	514	1993	2507
Total		514	1993	2507
2	Family Court	86	135	221
Grand Total		600	2128	2728

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018				
Court- wise pendency of Cases as on 30.11.2018				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Dharmanagar	293	177	470
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	123	58	181
3	Sri Gobinda Das, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	99	1565	1664
4	Smti Lopamudra Dasgupta, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	224	1309	1533
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	76	1078	1154
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	501	502
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	8	249	257
Total		824	4937	5761
Station-wise pendency of Cases as on 30.11.2018				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	815	4187	5002
2	Kanchanpur	9	750	759
Grand Total		824	4937	5761

Sepahijala Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018				
Court- wise pendency of Cases as on 30.11.2018				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Vishwajeet Pandey, District & Sessions Judge, Sonamura	225	110	335
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	124	1013	1137
3	Smti Jumili Debbarma, CJ (Jr. Div)-cum- JM., First Class, Sonamura	64	1412	1476
4	Smti Yashvi Taneja, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	46	460	506
2	ADJ., Bishalgarh (Sri S. Sharma Roy holding Camp Court at Bishalgarh for 2 weeks in a month alternatively in addition to his Court at Agartala)	234	184	418
5	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	13	3558	3571
6	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh(Vacant), charge remains with Smti N. Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	40	3204	3244
Total		746	9941	10687
Station-wise pendency of Cases as on 30.11.2018				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	459	2995	3454
2	Bishalgarh	287	6946	7233
Grand Total		746	9941	10687

Khowai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018****Court- wise pendency of Cases as on 30.11.2018**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Khowai	126	436	562
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	46	4661	4707
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	47	2816	2863
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	35	1330	1365
Total		254	9243	9497

Station-wise pendency of Cases as on 30.11.2018

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	254	9243	9497
Total		254	9243	9497

Dhalai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2018****Court- wise pendency of Cases as on 30.11.2018**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. K. Majumder, District and Sessions Judge, Ambassa	64	451	515
2	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	53	253	306
3	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	5	162	167
4	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	59	163	222
5	Sri Subhadeep Saha, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	311	315
6	Sri Divya Prakash Mishra, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	32	385	417
7	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	7	1505	1512
8	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	179	179
Total		224	3409	3633

Station-wise pendency of Cases as on 30.11.2018

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	122	866	988
2	Kamalpur	95	859	954
3	Longtharai Valley	7	1505	1512
4	Gandacherra	0	179	179
Total		224	3409	3633

District-wise pendency of cases as on 30.11.2018

Sl. No.	Name of the Districts	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4834	14765	19599
2	Gomati Judicial District, Udaipur	840	2218	3058
3	South Tripura Judicial District, Belonia	854	4217	5071
4	Unakoti Judicial District, Kailashahar	600	2128	2728
5	North Tripura Judicial District, Dharmanagar	824	4937	5761
6	Sepahijala Judicial District, Sonamura	746	9941	10687
7	Khowai Judicial District, Khowai	254	9243	9497
8	Dhalai Judicial District	224	3409	3633
Total		9176	50858	60034